

The Minister of State in the Ministry of Home Affairs (Shri Datar): While certain high dignitaries have accepted voluntary cuts in their pay, no groups of Government servants as such have either been requested or have expressed any desire to accept such cuts voluntarily.

Funds for Scheduled Castes etc. Scholarships

***209. Shri Jhulan Sinha:** Will the Minister of Education and Scientific Research be pleased to state:

(a) how much of the funds allotted for the scholarship to deserving students of Scheduled Castes, Scheduled Tribes and Other Backward Classes have been spent for renewal and how much for fresh application during the years 1955-56 and 1956-57; and

(b) whether in view of the fast growing demand of the students of these classes there is any proposal for tightening up the rules in the matter and for enlarging the allotment for the current year?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) The information is being collected and will be laid on the Table of the House.

(b) So far, there is no proposal to tighten up the Regulations for 1957-58 scholarships. The funds for 1957-58 scholarships have, however, been increased from Rs. 187.60 lakhs available, for 1956-57 scholarships, to Rs. 200 lakhs.

Durgapur Steel Plant

***212. Shri Mahanty:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the name of the private firm with which Government have entered into an agreement for the supply of iron ore from Bolani area of Orissa, for Durgapur Steel Plant; and

(b) what special advantages accrue from this arrangement?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The Government have not entered into any agreement with a private firm for the supply of iron ore for Durgapur Steel Works. A company styled as "Bolani Ores (Private) Ltd." has been formed for mining and supply of iron ore to the Durgapur Steel Project. Government hold 50.5% of the shares of this Company and the balance is held by a private firm—Messrs. Orissa Development Company of Calcutta.

(b) The firm has been doing mining business in the Gua region for a number of years and holds lease of valuable mining areas. It is hoped that by this arrangement, Government investments would be limited and the services of experienced management will be secured. At the same time Government will have effective control over the operations of the enterprise.

कुतब मीनार में बिजली लगाना

***२१३. श्री भक्त दर्शन :** क्या शिक्षा तथा वैज्ञानिक गवेषणा मंत्री २६ मई, १९५७ के तारांकित प्रश्न संख्या ५६५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली में कुतुब मीनार में बिजली लगाने की दिशा में इस बीच क्या प्रगति हुई है ?

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमती) : आशा है कि यह काम शीघ्र ही आरम्भ हो जायेगा ।

By-Products from Steel Plants

***221. Shri Bahadur Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any provision has been made in the Steel plants for the recovery of by-products;

(b) the by-products that will be available from these plants; and

(c) the quantity of the fertilizers that will be available from surplus nitrogen due to the adoption of "LD" process for steel making?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c) A statement is laid on the Table of the House [See Appendix I, annexure No 67]

Compensation to Life Insurance Companies

*225. **Shri Morarka:** Will the Minister of Finance be pleased to state the total amount of compensation so far paid to the various life insurance companies?

The Deputy Minister of Finance (Shri B. R. Bhagat): The total amount of acquisition compensation so far paid to various life insurance companies is Rs 36 lakhs

Aero-magnetic Survey of Punjab

*229. **Shri D. C Sharma:** Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether the report of the team of foreign oil experts who carried out aero-magnetic survey of the Panjab has been studied, and

(b) if so, the action Government propose to take on it?

The Minister of Mines and Oil (Shri K. D. Malaviya) (a) and (b) The reports of aeromagnetic survey over Rajasthan and Indo-Gangetic Plains submitted by the Canadian experts are being examined

Removal of Statues

{ **Shri Radha Raman:**
Dr. Ram Subhag Singh:
Shri Bhakt Darshan:
Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 386 on the 29th May, 1957 and state:

(a) whether any final decision regarding the removal of Statues from

the Union Territories (*viz* Delhi and Himachal Pradesh) has since been taken; and

(b) if so, the action taken in pursuance thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) Action has been taken on the lines indicated in the policy statement made by the Prime Minister on the 13th May, 1957. Two Statues have been removed in Delhi. The one Statue in Himachal Pradesh is fixed on a pillar of a bridge and is of in-offensive type

Strontium

*232. **Shri V. P. Nayar:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether any detailed survey has been made recently regarding the availability of strontium in Trichinopoly District of Madras, and

(b) if so, the chances of its exploitation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimani): (a) The occurrences of Strontium in Trichinopoly were investigated by the Geological Survey of India in 1939-40. No detailed survey regarding the availability of Strontium has been made by the Geological Survey of India in recent years

(b) Since no detailed survey has yet been made, it is not possible to assess the chances of its exploitation

Industrial Liaison Officers

*233. **Shri Heda:** Will the Minister of Education and Scientific Research be pleased to state

(a) whether Government have appointed Industrial Liaison Officers at the Centre and Calcutta, Bombay and Madras,

(b) the need for such action; and